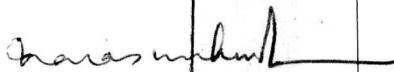


Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
4.	8.11.1996.	<u>O.A.No.749 of 1996.</u> <p>Heard Sri P.V.Ramdas, counsel for the applicant and Sri Ashok Mohanty, Senior Standing counsel for the respondents. In the instant case, the applicant was to join in Bhubaneswar G.P.O. as per the orders of transfer passed earlier. The transfer of the applicant was approved on 23.1.95. His grievance is that in other cases where transfers were approved on 11.10.95 and 17.1.96, the officials were allowed to join in their respective places of posting; but even though his transfer order was approved much earlier, it was not given effect to and the S.S.P.O. Bhubaneswar Division, respondent No.3, posted the applicant at Kakatpur. In this case the department having agreed to transfer the applicant to Bhubaneswar, cancelled the said order apparently due to the fact that the applicant was not relieved from Kalahandi in time and the post in the G.P.O. Bhubaneswar was to be filled up urgently.</p> <p>In view of the above background, in the interest of equity and justice, the applicant shall make a representation to the S.S.P.O, Bhubaneswar Division, Bhubaneswar under whom he is now working, for transferring him either to Bhubaneswar or to a Post office near about Bhubaneswar and eventually to bring him to Bhubaneswar at the time of general transfers, and to regularise the period from which he was relieved from Bhawanipatna (Kalahandi Division). This representation shall be filed within two weeks from the date of receipt of a copy of this order. On receipt of such representation, the S.S.P.O. respondent No.3 shall sympathetically consider and dispose of the same keeping in view the earlier commitment of the department to bring the applicant to Bhubaneswar., within a period of three weeks from the date of its receipt. The O.A. is disposed of accordingly.</p> <p style="text-align: right;">  (N.Sahu) Member (Administrative). </p>	